

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

LOK SABHA
UNSTARRED QUESTION NO. 5542
ANSWERED ON 27/03/2026

DEVELOPMENT OF CHEMICAL AND PETROCHEMICAL INDUSTRIES IN ODISHA

5542. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has identified Odisha for development of chemical and petrochemical manufacturing clusters or industrial parks under national industrial initiatives, if so, the details thereof;
- (b) the details of investments along with the proposals received for establishing chemical manufacturing units in the said State during the last five years;
- (c) whether such projects are expected to generate employment and strengthen industrial growth in economically backward regions of Odisha, if so, the details thereof; and
- (d) the steps being taken by the Government to promote environmentally sustainable chemical manufacturing and ensure compliance with safety and environmental standards?

ANSWER

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a) to (c): The Department of Chemicals and Petrochemicals is implementing the following schemes for development of chemical and petrochemical industries in the State of Odisha:

(i) Scheme for setting up of Plastic Parks: The Department promotes setting up of Plastic Parks with requisite infrastructure and enabling common facilities. The objective is to consolidate and synergize the capacities of plastic processing industry to help increase investment, production and generate employment. Under the Scheme, the Government of India provides grant funding up to 50% of the project cost, subject to a ceiling of Rs. 40 crore per project. So far, 9 Plastic Parks have been approved in different states including in Odisha, and these are at different levels of implementation. The status of Odisha Plastic Park is as under:

No.	Location	Overall Progress in Physical Infrastructure (Civil work) (in %)	Total Project Cost (Rs. in crore)	Total GoI support (Rs. in crore)	GoI support released (Rs. in crore)	Employment Generated (No. of Persons)
1.	Paradeep, Odisha	100	106.78	40.00	36.00	295

(ii) Petroleum, Chemical and Petrochemical Investment Region(s) (PCPIR):

- Government of India notified the Petroleum, Chemical and Petrochemical Investment Region(s) (PCPIR) Policy, 2007 to attract investment and for generation of employment. The PCPIR promotes the Chemical and Petrochemical sector in an integrated and environmentally friendly manner. PCPIRs are conceptualized in cluster-based approach with common infrastructure, basic utilities and support services to provide a competitive environment conducive for setting up businesses.
- Under the existing policy, each PCPIR is a specifically delineated investment region having a minimum area of 250 sq. km. Currently, three Petroleum, Chemical and Petrochemical Investment Regions are in operation in the states of Andhra Pradesh (Vishakhapatnam), Gujarat (Dahej) and Odisha (Paradeep) to promote investment and industrial development in these sectors. The status of Odisha PCPIR is as under:

Indicator	Odisha
Location/ Region	Paradeep
Total Area (sq. kms.)	284.15
Investments made (Rs. In Crore)	1,43,881
Employment generated (No.)	40,000

(d) Operations of the chemical manufacturing units are governed by the national environmental regulatory framework that includes - The Environment (Protection) Act, 1986, The Air (Prevention and Control of Pollution) Act 1981 and The Water (Prevention and Control of Pollution) Act 1974 as also the Rule / Regulations framed thereunder, such as the Manufacture, Storage, and Import of Hazardous Chemical Rules, 1989, Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. These regulations are administered by Ministry of Environment, Forest & Climate Change.

Further, Ministry of Micro, Small & Medium Enterprises has brought following schemes to support all MSMEs in the country including those in the chemical industry to promote environmentally sustainable manufacturing. The details are as under:

(i) Scheme for Promotion and Investment in Circular Economy : This scheme promotes circular economy in the MSME sector by incentivizing micro and small enterprises to adopt circular economy practices with respect to management of different types of wastes including plastic, rubber and e-waste.

(ii) MSME-Sustainable (ZED) Certification Scheme : This scheme envisages promotion of Zero Defect Zero Effect practices to enable MSMEs for manufacturing of quality products using latest technology, tools & to constantly upgrade their processes for achievement of high quality and high productivity with the least effect on the environment.

(iii) Micro and Small Enterprises Green Investment and Financing for Transformation Scheme : This scheme aims to develop an ecosystem wherein institutional finance is made available to micro and small enterprises at a concessional cost for adoption of clean/green and energy efficient technologies.

Furthermore, for ensuring compliance with safety standards the Department of Chemicals and Petrochemicals is imparting training to the employees of the Major Accident Hazard (MAH) units which are associated with greater risk of chemical accidents. The safety training programs are intended to cover all the 2,393 number of MAH Units over a period of 5 years. Till date, 21 such training Programmes have been organized at various locations across the country. These were attended by 1,499 industrial units including 1,248 MAH units, covering 2,690 safety personnel.
